

AI Assisted Legal Research

Legal Database Coverage

1. Supreme Court (1950-Current)

- Full Text Judgments on all subjects of law
- Case Note/Head Note
- AI-Generated Gist
- AI-Generated Summary
- Citing Reference
- Prior History/High Court Status
- Industry-wise Classification of Judgments
- *Ratio Decidendi* and Authorities Referred
- Hyperlink to Cases/Statutes Referred
- Cases Overruled / Reversed and Partly Overruled Status
- Neutral Citations
- Multiple Equivalent Citations to 300+ Journals
- FILAC Analysis
- Supreme Court Orders - 2000 Onwards
- Highlighting of Important Paragraphs
- True Court Copy of Judgments
- Judgments in Vernacular Language
- Relevant Section
- E-filing Guidelines
- Order Timeline

2. All High Courts Of India (Year of Inception - Current)

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	1866 - Current	HIMACHAL PRADESH	1948 - Current	MEGHALAYA	2013 - Current
ANDHRA PRADESH	2019 - Current	J&K and LADAKH	1950 - Current	TRIPURA	2013 - Current
BOMBAY	1864 - Current	JHARKHAND	2000 - Current	ORISSA	1918 - Current
CALCUTTA	1863 - Current	KARNATAKA	1950 - Current	PATNA	1916 - Current
CHHATTISGARH	2000 - Current	KERALA	1929 - Current	PUNJAB & HARYANA	1905 - Current
DELHI	1966 - Current	MADHYA PRADESH	1916 - Current	RAJASTHAN	1948 - Current
GAUHATI	1948 - Current	MADRAS	1842 - Current	SIKKIM	1975 - Current
GUJARAT	1947 - Current	MANIPUR	2013 - Current	TELANGANA UTTARAKHAND	1932 - Current 2000 - Current

- Full-Text Judgments on all Subjects of Law
- Case Note/Head Note
- AI-Generated Gist
- AI-Generated Summary
- Citing Reference
- SLP Status/SC Status
- Industry-wise Classification of Judgments
- *Ratio Decidendi* and Authorities Referred
- Hyperlink to Cases/Statutes Referred
- Equivalent Citations to 300+ Journals
- True Copy of Judgments
- Judgments in Vernacular Language
- Order Timeline
- Relevant Section
- Neutral Citations
- Cases Overruled / Reversed and Partly Overruled Status
- Delhi HC & Bombay HC Orders

3. Pre and Post 1950 Cases

Privy Council Cases	House of Lords/Queen's Bench	Federal Court
Sindh	Kutch	Oudh
Peshawar	Lahore	Rangoon
Goa, Daman & Diu	Nagpur	Saurashtra

4. Orders of Tribunals & Commissions

- Appellate Authority for Advance Ruling (AAAR)(State Wise)
- Appellate Authority for Industrial & Financial Reconstruction (AAIFR)
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange (ATFE)
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering (ATPMLA)
- Authority for Advanced Rulings (AAR)
- Armed Forces Tribunal (AFT)
- Customs Authority for Advance Ruling (CAAR)
- Central Administrative Tribunal (CAT) (State Wise)
- Central Consumer Protection Authority (CCPA)
- Central Sales Tax Appellate Authority
- Central Electricity Regulatory Commission (CERC)
- Central Government Industrial Tribunal (CGIT)
- Central Information Commission (CIC)
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India (CCI)
- Copyright Board
- Customs Excise and Service Tax Appellate Tribunal (CESTAT/CEGAT)
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal (DRAT)
- Debts Recovery Tribunal (DRT)
- District Consumer Dispute Redressal Commission (DCDRC)
- Employee Provident Fund Appellate Tribunal (EPFAT)
- Goods and Services Tax Appellate Tribunal (GSTAT)(PB)
- Income Tax Appellate Tribunal (ITAT)
- Industrial Courts
- Insolvency & Bankruptcy Board of India (IBBI)
- Intellectual Property Appellate Board (IPAB)
- Monopolies & Restrictive Trade Practices Commission (MRTPC)
- National Anti Profiteering Authority (NAA)
- National Company Law Appellate Tribunal (NCLAT)
- National Company Law Tribunal/Company Law Board (NCLT/CLB)
- National Consumer Disputes Redressal Commission (NCDRC)
- National Financial Reporting Authority (NFRA)
- National Green Tribunal (NGT)
- News Broadcasting & Digital Standards Authority (NBDSA)
- Railway Claims Tribunal
- Real Estate Appellate Tribunal (REAT)
- Real Estate Regulatory Authority (RERA)
- Revisionary Authority Under MMDR Act
- Securities and Exchange Board of India (SEBI)
- Securities Appellate Tribunal (SAT)
- State Consumer Disputes Redressal Commission (SCDRC)
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement & Appellate Tribunal (TDSAT)
- Trade Mark Registry (TMR)

Bare Acts/Statutes

1. Central Acts

- 4000+ Central Bare Acts Incorporating Amendments
- Rules, Regulations, Schemes and Orders
- Direction, Guidelines and Procedures
- Vernacular Text in PDF Format
- Text of Amending Acts since 1848
- Repealed Acts and Corresponding Repealing Acts
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- State Amendments
- Legislative Timeline
- Parliament Icon next to provisions pending amendments in Parliament
- Pending Bills Flag
- Bare Act Linking
- Annotations
- Comparative Chart between the Old & New Acts
- Supreme Court Guidelines
- Consultation Papers Issued by Ministries, States and Authorities
- Brief Facts- Statement of Objective, Date of Assent, Effective Date etc.
- Red Book (R&R) indicating existing Rules and Regulations linked to Act
- Blue Flag indicating Enforcement Date awaited

2. State Acts

- 35000+ State Bare Acts
- Rules, Regulations, Schemes and Orders
- Bye-laws
- Guidelines and Policies
- Text of Amending Acts Since 1860
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- Selective Acts in Vernacular Language
- Brief Facts- Statement of Objective, Date of Assent, Effective Date etc.

3. Bills In Parliament And Ordinances

- Full Text of Bills Introduced/ Passed in both Houses of Parliament
- Ordinances/Draft Bills
- Bill Summaries (2010-current)
- Details of Bill Including Current Status of Bill, Assent Date etc.
- Subject-wise Classification of Bills
- Hindi Text of Bills

4. Statutory Forms, Draft Agreements And Deeds

5. Litigation Help

- Court Rules of Supreme Court and all High Courts
- Court Forms of Supreme Court and all High Courts
- Court Fees of 20+ Courts
- Court Calendar
- Stamp Duty of 20+ States
- Suit Valuation of 15+ States
- Court Wise e-Filing Guidelines

6. Notifications And Circulars – Central

- Agriculture & Farmers Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industry
- Communications
- Consumer Affairs, Food and Public Distribution
- Corporate Affairs
- Defence
- Earth Science
- Education
- Electronics & Information Technology
- Environment, Forest & Climate Change
- External Affair
- Finance
- Fisheries, Animal Husbandry & Dairying
- Food Processing Industries
- Health & Family Welfare
- Heavy Industries & Public Enterprises
- Home Affairs
- Housing & Urban Poverty Affairs
- Information & Broadcasting
- IRDA
- Jal Shakti
- Labour & Employment
- Law & Justice
- Micro, Small & Medium Enterprises
- Mines
- Minority Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Port, Shipping & Waterways
- Power
- Press Information Bureau
- Railways
- Reserve Bank of India
- Road Transport & Highways
- Rural Development
- SEBI
- Science & Technology
- Social Justice & Empowerment
- Statistics & Programme Implementation
- Steel
- Textiles
- TRAI
- Women & Child Development
- Youth Affairs & Sports

7. Notifications And Circulars – State

- Largest Repository of State Notifications
- Government Notifications from all 28 States and 8 Union Territories
- All major Ministries and Departments covered
- Offering Access to the Current and Historical Notifications

8. Committee Reports

- Comptroller & Auditor General Report
- Constituent Assembly Debates
- Finance Commission Reports
- Indian Law Commission Reports
- International Law Commission Reports
- Police Commission Reports
- Reserve Bank of India Reports
- Standing Committee Reports
- Subject Specific Reports

9. Secondary Material

A. Commentaries

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Indian Stamp Act, 1899
- Court Fees Act, 1970
- Copyright Act, 1957
- Employee's Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887

B. Legal Taxonomy

- Topic-wise division of subjects of law, along with judgments to facilitate easy and focused understanding

10. Manupatra Academy- Free Resources

A. Academic Training - Student Hub

- Internships
- Law Notes & Flash Cards
- Key Cases
- Glossary

B. Articles

- Articles by Professionals & Students
- Academic Journals
- Newsletters, Alerts, Press Releases & Insights from Law Firms
- Case Studies and Briefs
- <https://articles.manupatra.com/>

C. Other Resources

- Parliament Updates
- Webinars
- Weekly Wrap
- Desktop Alert

International Database

1. Africa

- Comesa Court of Justice
- East Africa
- Southern Africa
- Western Africa

2. Australia

- High Court
- Superior Courts
- Tribunals

3. Bangladesh

- Supreme Court
- Taxes Appellate Tribunal
- Pre 1970

4. Bermuda

- Court of Appeal

5. Canada

- Supreme Court

6. Carribean Countries

- Court of Justice
- Antigua & Barbuda
- Bahamas
- Barbados
- Belize
- Commonwealth of Dominica
- Grenada
- Jamaica
- Montserrat
- Saint Christopher & Nevis
- Saint Lucia
- Saint Vincent and the Grenadines
- Trinidad & Tobago

7. European Communities

- Court of Justice
- European Commission

8. Hong Kong

- Court of Appeal
- Court of Final Appeal
- Court of First Instance
- District Court
- Land Tribunal

9. Human Rights Committees /Commissions

- Inter-American Commission on Human Rights
- United Nations Committee on Human Rights

10. International Arbitration

- Arbitration Council of Cambodia
- Court of Arbitration for Sport
- Labour Arbitration Awards - Ontario
- WTO Arbitrators Decisions

11. International Court of Justice

12. Jersey

- Court of Appeal
- Royal Court

13. New Zealand

- Supreme Court
- Court of Appeal
- High Court

14. Pakistan

- Supreme Court
- High Court
- Federal Court
- Federal Shariat Court
- Board Of Revenue of East Pakistan
- Board Of Revenue of West Pakistan
- Evacuee Property Tribunal

15. Singapore

- Supreme Court

16. Sri Lanka

- Supreme Court
- High Court
- Court of Appeal

17. United Nations/WTO

- United Nations
- WTO

18. United States

- Supreme Court
- Federal Courts

19. United Arab Emirates

- Abu Dhabi Global Market Courts
- Dubai International Financial Centre Courts

20. United Kingdom

- Supreme Court
- House of Lords
- England and Wales Court of Appeal
- England and Wales High Court
- Tribunal
- Privy Council
- Scotland
- Northern Ireland

21. Other Courts

22. English Reports (1220-1873)

23. Maritime Cases (1870 - 1940)

24. Constitution of Different Countries

Business & Industry Module Coverage

1. WTO

- Overview & Membership of WTO Legal Texts & Documents
- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Rounds and Conference
- WTO Annual Reports, Trade Reports & Discussion Papers
- WTO Dispute Settlement
- WTO Regime & Small-Scale Sectors
- Directorate General of Safeguards, Govt. of India
- Press Release
- Trade Policy Review Mechanism

2. Anti-Dumping

- Anti-Dumping Legislation/Acts
- Anti-Dumping Guidelines
- Anti-Dumping Procedures & WTO
- Global Perspective on Anti-Dumping
- Bilateral Treaties
- Press Release
- Trade Agreements
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers
- Anti-Dumping Proceedings Initiated by India Against Other Countries (Case Studies)
- Documentation in India and Abroad
- WTO Anti-Dumping Committee Reports
- Annual Report of Ministry of Commerce
- Proforma/Trade Notices
- Notifications & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)
- Office Memorandum

3. Arbitration

- Introduction
- Indian Arbitration
 - Legislations
 - Arbitration in India
 - FICCI Tribunal of Arbitration
 - Model Arbitration Agreement
 - Services in Arbitrations in India
 - Notifications and Circulars
 - Press Releases
 - Schemes, Reports & Forms
- Articles
- International Arbitration
 - International Commercial Arbitration
 - International Convention and Treaties
 - International Statutes
 - International Arbitration Institutions-Rules & Procedures
 - UNCITRAL Model Laws
 - Disputes Settled by Permanent Court of Arbitration
 - Institutional and Specialized Arbitration
- Bilateral Treaties

4. Cyber/ IT Laws/ IPR

4.1 Cyber/ IT Laws

- Bills, Acts, Rules & Regulations
- Notifications & Press Releases
- Policy, Schemes, Guidelines & Other Relevant Documents
- Committee, Annual & Other Reports
- Artificial Intelligence
- International Reports/Guidelines/Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- Forms
- Electronic Governance
- Domain Name System
- Cyber Crime

4.2 Intellectual Property Rights (IPR)

- Articles
- Introduction
- IPR Regime in India
- Trade Marks (TM)
- Patents
- Copyrights
- Designs
- Geographical Indications
- Press Releases, Notification & Circulars
- Committee & Annual Reports
- Press Release
- Acts, Bills, Rules & Regulations
- Newsletter
- IP in E-Commerce Environment
- IP Strategies
- Case Studies - India
- IPR Bilateral Cooperation
- International Agreements, Conventions & Treaties
- International Cases - US/UK for Patent, TM, WTO Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- Key Contacts & Addresses Related to IPR
- FAQ's

5. Insolvency

- Acts/Bills/Ordinances
- Rules/Regulations
- Notifications/Circulars
- Procedures
- Reports/Guidelines
- Regulator/Insolvency & Bankruptcy Board of India
- International laws
- Judgments Related to Important Sections
- Forms
- Cases in News
- Press Release
- Quarterly Reports

6. Forex And Banking

- Acts/Regulations/ Rules/Schemes
- Bills & Ordinances
- Banking Ombudsman's Scheme
- Exchange Control Manual (as of date)
- FDI Policy
- Quarterly Review of Annual Monetary Policy
- FAQs
- Directions, PIBs
- Forms
- FEMA Liberalisation
- Guidelines
- FEDAI
- Foreign Direct Investment Manual & Policy
- FEMA Regulations and Notifications
- Notifications, Circulars & Press Releases for Bankers and Bank Customers
- Foreign and Private Banks
- Discussion Papers
- RBI Annual Reports
- RBI Forex Reports
- Press Release
- Public Debt Management Quarterly Reports
- Committee Reports/Recommendations
- Review of Annual Policies
- Debt Recovery Tribunal
- Annual Monetary & Credit Policies

7. Capital Market

- Acts/Rules/Regulations
- Bills & Ordinance/Orders
- SEBI (Rules, Regulations & Guidelines)/Schemes
- Depositories
- Derivatives
- Listing Agreements for Debentures, Equity and Securitised Debt Instruments
- Provision Wise Bifurcation of SEBI Cases
- FAQ's
- FII, Arbitrators/Arbitration
- Corporate Governance
- Mutual Funds
- Stock Exchanges
- Investor Education
- Informal Guidance
- Directions
- SEBI Innovation Sandbox
- Circulars & Notifications
- Committee Reports/Concept Papers
- Annual Reports
- Press Releases
- Secretarial Standards
- Forms
- Compliance Format
- Links to Market Regulators Abroad

8. Corporate Laws

- Acts, Rules & Regulations
- Drafts/Bills/Ordinances
- Procedures
- Limited Liability Partnership
- Indian Accounting Standard
- NCLT
- Auditing Standards
- Company Law Procedures
- Compliance Schedule
- Due Dates & Penalties
- Indian Secretarial Standards
- Notifications & Circulars
- Directions & Guidelines
- Forms
- Committee/Annual Reports
- Resolutions
- Schemes & Orders
- Press Release
- FAQs
- Concept Paper

9. Competition Laws

- Overview
- Competition Law: India
- Bills/Ordinances
- Statutes/Rules/Notifications/Circulars
- Press Releases, Reports, Newsletters
- National Competition Policy
- International Agreements and Guidelines
- International Competition Laws (US, UK & EU)
- Market Studies & Research
- Forms
- FAQs

10. Employment Laws (Module Covers Labour, Industrial And Service Laws)

- Legislative Enactment and Judicial System
- Rules and Regulations (Central & State)
- Guidelines/Schemes
- Minimum Wages and State Notifications
- Central Notifications
- Pension
- ESI & EPF
- Forms
- Annual Reports
- FAQs
- Skill Development & Entrepreneurship
- International Cases and Conventions
- Compliance Schedule
- Press Releases
- Committee/Annual Reports
- Central Pay Commission

11. Direct Taxation

- Acts/Bills/Rules
- Notifications & Circulars
- Committee and Other Reports
- CBDT Guidelines
- Accounting & Secretarial Standards
- Direct Tax Code
- Press Release
- Finance Acts
- Ready Reckoner on Direct Taxes
- Double Taxation Avoidance Agreements
- Transfer Pricing
- International Taxation
- Forms/Challans
- Committee/Other Reports
- Schemes, Orders, FAQ's

12. VAT (Value Added Tax)

- Acts/Statutes & Ordinances
- Notifications/Circulars/PIB
- Committee Reports
- VAT Schedules
- Schemes
- VAT Glossary
- EU Directives on VAT
- White Paper on VAT
- Forms
- FAQs
- PIBs

13. Indirect Taxation

- Central Statutes/Acts, Rules & Regulations
- Notifications & Circulars
- Schemes/Guidelines/Drafts/Press Releases
- Customs Tariff/Central Excise Tariff
- Bilateral Treaties
- Manual/EXIM Policy & Procedures/FTP
- Forms/Bonds/Applications (Excise/Customs)
- Committee Reports
- Service Tax
- Finance Acts
- Education Cess

14. Foreign Trade Policy And Procedures

- Acts, Rules & Regulations
- DGFT Notification/Public Notices/Circulars/Trade Notices
- Annual & Committee Reports
- Foreign Trade Policy & Procedure for Various Years
- EXIM Policy/Duty Drawback Rates/DEPB Rates
- Order/Guidelines/Schemes
- Forms/FAQs
- Import - Export Code
- ITC Classification
- Special Economic Zone
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure
- Bilateral Investment Promotion & Protection Agreements (BIPA)
- Press Release

15. Healthcare

- Notifications/ Circulars
- Press Releases
- Bills/Ordinances
- Committee Reports
- Digital Health
- Mental Health
- Healthcare and Education
- Healthcare and Environment
- Healthcare and Tourism
- Healthcare and Taxation
- Indian/ International Healthcare Authorities
- License/Approval
- Management of Patients
- Manpower Management
- Training and Research
- Other Relevant Documents
- FAQs

16. Human Rights

- Historical Documents on Human Rights
- Central Acts/Rules & Regulations
- International Human Rights Documents
- International Documents Ratified by India
- International Regional Conventions
- Important Instructions & Guidelines
- Committees/Commissions on Human Rights
- Forms
- Notifications & PIBs
- Reports on Human Rights

17. Indian Industrial Policies & Procedures

- Acts, Rules & Regulations, Order & Schemes
- Industrial Procedures in India
- Framework of the Industrial Policy of India & FDI Policy
- Information Relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ
- FDI Policy, Reports & DIPP Policy
- Entry Strategy for Foreign Investors
- Investment Promotion & Facilitation
- NRI Investment Policy
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- Guidelines
- SIA Statistics Annual Issue
- Trade Investment & Facilitators
- Forms Related to the Industrial Policy in India
- Notifications
- Sectoral Policies
- Press Release & Press Notes
- Miscellaneous
- FAQs
- Make in India

18. Environment

- Acts, Rules, Regulations & Bills
- Notifications & Circulars
- Policies & Schemes/Guidelines
- PIB Releases
- Committee, Annual & Other Reports
- Bilateral Agreement/Joint Statement
- Ministry Division
- MOU in the Field of Environment
- Action Plans
- International Agreements
- Reports

19. Media And Communication

- Acts/Statutes
- Bills & Ordinances
- Code and Guidelines
- Notifications
- Telecom Tariff Orders
- Policies
- Rules and Regulations
- Annual/Committee Reports
- Bilateral Treaties
- Forms
- Treaties & Conventions
- Press Releases
- FAQs
- Communication Tariff Orders

20. Insurance

- Acts, Rules & Regulation
- Circulars/Notifications
- Press Releases
- Annual/Committee Reports
- Handbook
- Third-Party Administrators (TPA)
- Actuaries
- Reinsurance
- Guidelines, Schemes & Directions
- Forms
- Consultation Paper
- Life Insurance
- Service Tax Provisions
- Bill and Ordinances
- FAQs

21. Consumer

- Acts, Rules and Regulations
- Schemes and Orders/Guidelines
- Bills and Ordinances
- Annual/Committee Reports
- FAQs
- Notifications & Circulars
- Office Memorandum
- Press Releases
- Forms
- BIS
- District Consumer Forums
- Central Consumer Protection Authority

22. Power And Energy

- Forms
- Committee Reports
- Foreign Direct Investment
- Annual Reports
- State Bills & Ordinance
- Guidelines/Schemes/Orders
- International Documents (Treaties, Agreements and Conventions)
- Legislations/Statutes
- Policies & Procedures
- Press Releases
- State Bills & Ordinances
- FAQs

Notifications, Circulars & Annual Reports:

- Bureau of Energy Efficiency
- Department of Atomic Energy
- Ministry of Coal
- Ministry of Petroleum and Natural Gas
- Ministry of New and Renewable Energy
- Ministry of Power

23. Mines And Minerals

- Statutes/Acts/Bills/Ordinances
- Rules and Regulations
- Notifications/Circulars
- FAQs
- Policies and Procedures
- Annual & Committee Reports
- Guidelines and Schemes
- International Cooperation
- Press Release
- Forms
- Budget Reports
- Monthly Highlights

24. Real Estate

- Acts & Rules
- Bills/Ordinances
- Notifications
- Bye Laws & Guidelines
- Policies
- Press Releases
- Annual Reports
- Schemes
- Smart Cities Mission
- Committee Reports
- Forms
- RERA Ready Reckoner
- Manuals & Advisories
- Stamp Duty and Suit Valuation
- State Data
- Manuals Advisory
- FAQs

25. Goods And Service Tax (GST)

- Bills/Acts/Rules/Ordinances
- Notifications/Press Releases
- Drafts
- Model GST/IGST Law
- Reports
- Forms
- Migration to GST
- GST Rate Finder
- GST Important Dates
- GST Council Meeting
- Discussion Paper
- Orders
- Business Processes
- FAQs
- Rates

26. International Law

Public International Law

- Evolution of International Law
- Human Rights and Refugees
- Law of the Seas

- Law of Treaties
- Space law
- Notifications, PIBs

Private International Law

- Commercial and Financial Law
- Family Law
- Intellectual Property Law
- Harmonization of PIL or Conflict of Laws

- Insolvency
- International Trade Law or Sale of Goods
- New York Arbitration Convention

27. Climate Change

- Commercial and Financial Law
- Measures to Tackle Climate Change

- Industry Wise Contributors
- Climate Change and Other Sectors

Indian Laws

- Rules/Regulations
- Notification/Circulars/PR
- Policies/Guidelines/Reports
- Important Cases

International Laws

- International Organisations
- International Cases
- Human Rights & Climate Change
- Paris Agreement
- COP
- Treaties & Conventions
- Global Standards
- Laws & Policies

Industry Module

1. Fintech

- Types of Fintech
- FAQs
- Fintech, Related Laws and Policies
- E-commerce Companies and Related Laws
- Fintech and Data Protection
- Financial Institutions & Related Laws

2. Gambling

- Forms
- Acts/Bills and Ordinances
- Reports
- Rules/Regulations
- Relevant Cases
- Notifications
- Taxation
- International Laws
- News Clippings
- Gambling and Sports
- Articles/Publications
- Licensing
- Other Relevant Information

3. Hospitality

- Acts/Rules/Regulations
- Notifications/Circulars
- Press Release
- Court Orders & Judgments
- Reports
- Guidelines/Schemes/Policies
- Licenses and Approvals
- Tourism
- International Law: UNWTOs
- Associations Governing Hotel Industry
- Hospitality Development and Promotion Board
- NIDHI & SAATHI
- FAQs